substantially by orienting the steel mills to an increasing degree of steel exports. For this, the potential export markets should be investigated thoroughly, especially with the object of discovering consumer requirements and of developing marketing channels.

If COUNT/REBATE ON DETERIORATED QUALITY OF COAL, ALLOWED BY NCDC.

Written Answers

132. SHRI SURJIT SINGH ATWAL: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the total amount of discount/ rebate allowed and claims for reduc tion in bills admitted on account of .deterioration in quality, on sales of coal of Grade I and above sold by the N.C.D.C. during the years 1964-•66 yearwise;

(b) the reasons given by the Management for such reductions/discounts if any; and

(c) whether Government have any agency or system for verification of the reductions?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) Prices of grade I and •above qualities of coal are fixed by Government under Clause 4 of the Colliery Control Order, 1945. No discount/rebate is permissible in respect of such coals except middleman's commission. Claims, however, are entertained on account of deterioration in quality/size. The amount involved on this account is as under: —

. Rs.

1964-65	1,39,000.00
1965-69	1,61,000.00

(b) According to trade practice, reductions or discounts are made when-ever the grade or size of coal despatched is not according to specifications.

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(c) A procedure has been set uo by N.C.D.C. for dealing with such complaints. Claims above Rs. 5000.00 receive the personal scrutiny of the Managing Director himself. Government have no agency or system for verification of such reductions nor is it considered necessary to have such system.

हिन्दुस्तान स्टील वर्क्स कन्सट्रक्शन कम्पनी लिमिटेड

133. श्री राजनारायण ः क्या इस्पात, खान और घालु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिन्दुस्तान स्टील वर्क्स कन्स्ट्रक्शन कम्पनी लिमिटेड के बन्द हो जाने की क्राशंका है;

(ख) क्या यह भी सच है कि इस परि-योजना को जिसे मूलतः बीस करोड़ रुपया की लागत से ग्रारम्भ किया जाना था, वास्तव में केवल एक करोड़ रुपये की लागत पर ग्रारम्भ किया गया; ग्रौर

(ग) यदि हां, तो इस के क्या का**रण** ्हैं क्रौर उसे बन्द होने से बचाने के लिए सरकार क्या कदम उठा रही है ?

HINDUSTAN STEELWORKS CONSTRUCTION Co. LTD.

133. SHRI RAJNARAIN: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether it is a fact	that	there
is apprehension that the	Hindustan	
Steelworks Construction	Co.	Ltd.
would close down;		

(b) whether it is also a fact that originally this project was to be launched with a sum of Rupees twenty crores while in fact it **was** launched only with a sum of Rupees one crore; and

t[] English translation.

(c) if so, what are the reasons therefor and what steps are being taken by Government to prevent its closure?]

इस्पात, खान ग्रौर धातु मंत्री (श्री एम० चन्ना रेडी) : (क) जो, नहीं ।

(ख) कम्पनी द्वारा किये जाने वाले काम की ग्रावण्यकताओं, प्रशासनिक सुविधाओं तथा ग्राधिक स्वयंशोधिता को देखते हुए ग्रारम्भ में कम्पनी की अधिकृत पूंजी एक करोड रुपये रखी गई थी।

(ग) प्रश्न नहीं उठता।

t[THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) No Sir.

(b) Initially the authorized capital of the Company was kept at Rupees one crore on the basis of the nature and requirements of the work it was undertaking, a_s well as administrative convenience and economic viability.

(c) Does not arise.]

PUBLIC SECTOR COMPANY FOR COPPER PROJECTS

134. SARDAR RAM SINGH: WiU the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether it is a fact that decision has been taken to form a company in the public sector for developing copper projects in India;

(b) if so, what projects are to be assigned to this Company?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) Yes, Sir.

(b) For the present, it is proposed to assign the development and mining of Khetri, Agnigundala and Rakha deposits to this Company.

t[] English translation.

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RAIL-CUM-ROAD BRIDGE AT RAJAH-MUNDRY

135. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleas ed to state:

(a) whether there is any proposal under Government's consideration to shelve the road portion of the rail-cum-road bridge being constructed by South Central Railway at Rajahmun-dry over Godavari river; and

(b) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). The Working Group of the Planning Commission while examining the Fourth Plan of Andhra Pradesh for roads and other transport on 7th November 1966, suggested that instead of building the road-cum-rail bridge as planned it would be advisable to have a separate 2-lane road bridge at Raj-ahmundry. This would meet the traffic requirements in the long-term perspective in a more satisfactory manner than a 18 ft. wide road-deck on the proposed Railway bridge. The State Government representatives were also asked by the Working Group to discuss the possibility of constructing a separate road bridge with the Ministry of Transport. Since the work on construction of rail-cum-road bridge has been taken in hand the financial implications of accepting this suggestion at this stage, are being examined.

HOUSE RENT ALLOWANCE FOR STAFF POSTED AT IRIMBANAM

136. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleas ed to state;

(a) whether the Railway staff post ed at Irimbanam on the Southern Railway, situated within the radius of 8 Kms of Ernakulam are granted House Rent Allowance;

(b) if so, from which date; and